<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on** 8th May 2025 :

The Division Bench comprising of the Hon'ble Shri Justice N.J. Jamadar and the Hon'ble Shri Justice Sandeep V. Marne will take up the Specially assigned Original Side and Appellate Side matters in Court Room No.3 at 4.30 p.m. as per the board to be notified separately.

Dated this 7th day of May, 2025.

By Order,

sd/-

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. **(H. M. Bhosale)** Registrar (Judl-I), High Court, A.S., Bombay.